

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.148
43/241/ND/2019

IN THE MATTER OF:

M/s. Anand Mittal & Ors.

Vs.

M/s. Mahesh Mercandise Pvt. Ltd. & ors.

....APPLICANT

.....RESPONDENT

SECTION

U/s 241

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.09.2021.



(Madhu Narula)

Court Officer